

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIUR

**ORDERS OF THE BENCH**

**Date of Order: 13.10.2014**

OA No.787/2013

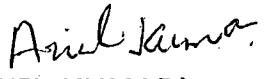
None present for the applicant.

Mr. Anupam Agarwal, Counsel for the respondents.

Neither the Applicant nor his counsel appeared before the Tribunal on 7.5.2014, 19.5.2014, 15.9.2014 and even today in the second round.

The case was listed on 21.7.2014 and 14.8.2014 also but on these two days the members of the Bar were abstaining from work, however, the applicant did not appear before the Tribunal. Therefore, it appears that the applicant is not interested in pursuing the present OA. Hence, the OA is dismissed for non-prosecution on the part of the applicant.

  
(DR. MURTAZA ALI)  
JUDICIAL MEMBER

  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Adm/